

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-44/2004/9317/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. B. Gogoi,
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the 3rd November, 2022

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJ(S) 4917 dtd 31.10.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 05.11.2022 with station leave permission, with the official vehicle, at own cost, from the evening of 04.11.2022 till the morning of 07.11.2022**, has been granted.

Further, the next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-44/2004/9318/A, dated 3.11.2022

Copy to:

1. The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)

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